

सूचना और प्रसारण मंत्री (श्री जयल हनुम आडवाणी) : (क), (ग), (घ) और (ङ) सूचना एकत्रित की जा रही है और उसको सदन की मेज पर रख दिया जाएगा।

(ख) बार्ताकार का समय केन्द्र के प्रमुख के समुचे पर्यवेक्षण के अन्तर्गत केन्द्र के प्रोग्राम प्रोड्यूसरों द्वारा विषय विशेष में विशेषज्ञता और ज्ञान, ध्वनि की योग्यता से सम्बन्धित बार्ताकार की उपयुक्तता, प्रस्तुत करने की योग्यता तथा विभिन्न दृष्टिकोणों को प्रतिनिधित्व देने की आवश्यकता आदि को ध्यान में रखा हुआ किया जाता है।

Strike by Traders in Petrol

8217. SHRI SUKHENDRA SINGH:

SHRI MADHAVRAO
SCINDIA:

SHRI JYOTIRMOY BOSU:

SHRI S. S. LAL:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Traders in Petrol throughout the country, particularly in Delhi had given a call for strike on 2nd and 3rd April, 1979;

(b) if so, whether the strike was observed as scheduled;

(c) if so, assessment by Government about its success or failure; and

(d) steps taken by Government to meet the situation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) No, Sir.

(c) No assessment was made in view of its unconditional withdrawal.

(d) Does not arise.

Purchase of Spirit by Bengal Chemicals and Pharmaceuticals Works Limited

8218. SHRIMATI PARVATHI KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Bengal Chemicals and Pharmaceuticals Works Limited purchased about 10,000 bulk litres of rectified spirit at a rate of Rs. 3.53 net per bulk litres from West Bengal Spirit Warehouse.

(b) whether it is also a fact that the company had accepted an offer by Saraya Distillery in Gorakhpur District of U.P. for the supply of 36,000 bulk litres of the spents at the rate of Rs. 1.11 per bulk litre; and

(c) if it is so, what are the details and reasons for purchasing at a high rate when an order was already accepted for its supply at a lower rate?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) No, Sir. Bengal Chemicals and Pharmaceutical Works Limited obtained rectified spirit from Ajodhya Distillery at Rs. 0.75 per litre ex-factory (Rs. 1.03 per litre delivered at Maniktala), who had quoted lower ex-factory and delivered prices than Saraya Distillery.

(c) The spirit purchased and referred to at (a) above is for use in non-drug manufacture and is not exempted from payment of entry tax while the spirit purchased at (b) above is for drug manufacture and is exempted from payment of entry tax and bought on the basis of competitive tenders.

Advertisements of Cola Drinks

8219. SHRI DALPAT SINGH PARAS-TE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) there are a number of cola drinks being advertised, what is the criteria used to determine which of the Colas are violating the Commercial Code of advertisement;

(b) which of the cola drinks advertisement have been approved and reasons thereof;

(c) which are the ones objected to and the reasons thereof; and

(d) names of any other advertisements of any other product objected to in the last 12 months?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Some brands of soft drinks with the word 'Cola' added to their brand names are advertised over the radio and television. The criterion followed to determine whether such advertisements violate the code for commercial advertisements is whether these are apt to mislead the public.

(b) Following are the 'Cola' drinks advertised over the Radio and Television:—

Radio

1. Bejal Cola
2. Campa Cola
3. Nova Cola
4. Top-7 Cola
5. Vibhu's Cola
6. Thums up

Television

1. Campa Cola
2. Thums up

(c) The soft drink 'Thums up' was originally being advertised with the descriptive words 'refreshing cola' used with the brand name. On the advice of the Ministry of Health and Family Welfare, this was reviewed with reference to the provisions of the Code for commercial advertisements on All India Radio and Doordarshan, and it was felt that the advertisement as worded was not in accordance with the Code. However, on receipt of some representations in this regard the matter is being re-examined.

(d) No advertisement of any other 'cola' drink was objected to during the last 12 months.

Bauxite Deposits in Ratnagiri and Kolhapur Districts

8220. **SHRI BAPUSAHEB PARULKAR:** Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantity of Bauxite available in Ratnagiri and Kolhapur Districts and the quality and grade of this Bauxite; and

(b) whether Government propose to make use of this Bauxite and if so in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The reserves of bauxite in Kolhapur and Ratnagiri districts are 59.02 million tonnes and 1.43 million tonnes respectively, of which 46.57 million tonnes in Kolhapur district are in the measured category. The grade-wise break-up of the deposits is given below:—

District	Grade I	Grade II	Grade III	Total
Kolhapur	54.45	4.42	0.15	59.02
Ratnagiri	1.43	—	—	1.43

Grade I denotes 51 per cent and above alumina and silica 3.5 per cent (max); Grade II denotes 48-51 per cent alumina, silica 5 per cent (max.) and Grade III denotes 44 to 48 per cent alumina and silica 5 per cent (max.).

(b) A detailed project report has been prepared for setting up an alumina/aluminium complex in Ratnagiri based on the bauxite deposits in Dhau-garwadi and Ud giri areas of Kolhapur district. The investment decision for the proposed plant would come up for consideration along with some other alumina/aluminium projects which are under study.

Amount spent on rents for the Accommodation of office of Bongaigaon Refineries and Petrochemicals Ltd., New Delhi

8221. **SHRI AHMED HUSSAIN:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state: